

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.2740/2010

SHUSHMA PANDEY

Appellant(s)

VERSUS

SHEELA SHARMA & ORS.

Respondent(s)

Date : 27-07-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MRS. JUSTICE R. BANUMATHIFor Appellant(s) Mr. Saurabh Upadhyay, Adv.
Mr. Harshit Sanwal, Adv.
Mr. Vipul Sharma, Adv.

Mr. S. K. Verma, AOR

For Respondent(s) Mr. Gopal Singh, AOR
Mr. Shivam Singh, Adv.

Mr. T. Mahipal, AOR

UPON hearing the counsel the Court made the following
O R D E RThe Civil Appeal is dismissed in terms of the
signed non-reportable judgment.

Pending application, if any, stands disposed of.

(ASHA SUNDRIYAL)
COURT MASTER(RENU DIWAN)
ASST.REGISTRAR

(Signed non-reportable judgment is placed on the file)